

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

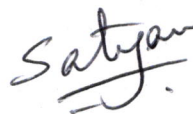
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017


NAME OF THE PARTIES: M/s. Kalpdrum Enterprises & Anr.
V/s.

M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	S.S. ISRANI MINAKSHI SURVE 1/G S.D. ISRANI LAW CHAMBERS	ADV for Respondents	
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2)	Anurag Chaturvedi Advocate	Adv. for Resp.	
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ORDER

TCP 27/2011/111A/NCLT/MB/MAH/2017

At request of the Petitioner counsel, list this matter on 21st April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)